

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

105. IA/5329/2023 In C.P. (IB)/580(MB)2020

IN THE MATTER OF

Ahmednagar Merchant,s Co-op.Bank Ltd

... Petitioner

Vs

Kohinoor Ginning and Pressing Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 22.11.2023

CORAM:

SHRI. K R SAJI KUMAR,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Sanjay Dubey (PH)

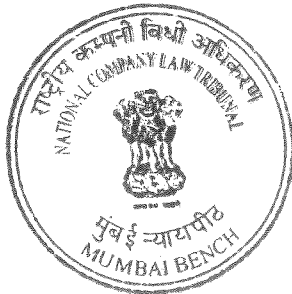
For the Respondent: None present

ORDER

IA 5329 of 2023- Heard the Counsel for the FC/Applicant. Para 9(b) of the relief as sought for in the Application is **allowed** and the IA is **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)
/z/

Sd/-
K R SAJI KUMAR
Member(Judicial)



Certified True Copy

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On 05.12.2023

R. S. Sonawale
Deputy Registrar

National Company Law Tribunal Mumbai Bench

(D.18368) 04/12/23